

**THE HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**NOTICE INVITING SEALED RATE QUOTATION**

Imphal, the 13<sup>th</sup> January, 2020

No. HCM/L-3/93-A&E(VI)/Pt./: Sealed Rate Quotations addressed to the undersigned are invited from reputed firms for supply of Winter Liveries of the particulars given below to this Registry. The sealed quotation papers shall be received by this office upto 12.00 noon on the 18<sup>th</sup> January, 2020 and the same shall be opened at 2.00 PM the same day. The rates shall include all charges (cost of the materials, tailoring & cutting, GST) etc.

Sample of the clothes bearing the "Trade Mark" of the company/factory measuring about 6"X3" with the name of the quotationists are to be affixed with the quotation papers.

The specifications and designs of the liveries shall conform to those specified by the High Court. Right to accept any offer and reject the lowest rates or all without assigning any reason whatever is reserved.

**PARTICULARS:**

Sl. No.	Liveries	Colour	Req. Qty.
1	Woolen Longpant	Navy Blue	89
2	Woolen Coat (closed collar)	Navy Blue	85
3	Woolen Long Coat (7 stripes on each sleeve) for Jamadars	Navy Blue	4
4	Woolen belt (5" wide with 4-golden lace strips to be bordered) for Jamadars	Navy Blue	4
5	Ladies Jersey	Black	16
6	Chef Coat	Black	8
7	Long Pant	Black	8
8	Apron	Black	8

Sd/-

REGISTRAR GENERAL  
HIGH COURT OF MANIPUR

Endt. No. HCM/L-3/93-A&E(VI)/Pt./ 362-67  
Copy to :

Imphal, 13<sup>th</sup> January, 2020

1.  The System Analyst, High Court of Manipur  
- For uploading in the Official Website of this Registry.
2. The Editor
  - i) The Poknapham (Manipuri)
  - ii) The Sangai Express (English)- For publication of the above notice in the newspaper within 6cms X 2 cols for one day and submit the bill in triplicate copies for early payment.
3. Notice Board.
4. Order Book/Guard File.
5. Concerned File.

  
DEPUTY REGISTRAR (ACS./P)  
HIGH COURT OF MANIPUR